

COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)

SEVENTEENTH LOK SABHA

51

FIFTY FIRST REPORT

**[Report on delay in laying the Annual Reports and Audited Accounts of the
National Institute of Technology (NIT), Jamshedpur]**

(Presented on 13 December, 2021)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

December, 2021/Agrahayana, 1943(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)

Shri Ritesh Pandey

-

Chairperson

MEMBERS

2. Dr. Shafiqur Rehman Barq
3. Shri Margani Bharat
4. Shri Pallab Lochan Das
5. Chowdhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Dr. A. Chella Kumar
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Sankar Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Smt. B. Visala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri Kundan Kumar - Committee Officer
5. Shri K.P. Kashyap - Assistant Committee Officer

(iii)

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2021-22), having been authorized by the Committee to present this Report on their behalf, present this Fifty First Report in respect of the delay in laying the Annual Reports together with Audited Accounts of the National Institute of Technology (NIT), Jamshedpur, an autonomous organisation under the Ministry of Education (Department of Higher Education).

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of Accounting Year.

3. The Committee considered the matter of the delays in laying the Annual Reports and Audited Accounts of the National Institute of Technology (NIT), Jamshedpur for the year 2015-16 to 2019-20 and took oral evidence of the representatives of the Ministry of Education (Department of Higher Education) and National Institute of Technology (NIT), Jamshedpur at their sitting held on 17th March, 2021 in this connection.

4. The Committee considered and adopted this Report at their sitting held on 29th November, 2021.

5. The Committee wish to express their thanks to the officers of the Ministry of Education (Department of Higher Education) and National Institute of Technology (NIT), Jamshedpur for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
December, 2021
Agrahayana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Report

Delay in laying the Annual Reports and Audited Accounts of the National Institute of Technology (NIT), Jamshedpur

The National Institute of Technology, Jamshedpur is one of the thirty-one National Institutes of Technology in the country. The Institute was earlier known as the Regional Institute of Technology (RIT), Jamshedpur which was established on 15th August, 1960 as a joint venture of the Government of India and the Government of Bihar. The RIT, Jamshedpur was rechristened as the National Institute of Technology, Jamshedpur and the Institute started functioning as a National Institute of Technology w.e.f 27th December, 2002. The National Institute of Technology, Science Education and Research (NITSER) Act, 2007 was enacted by the Parliament of India on 5th June, 2007 which declares all NITs including NIT, Jamshedpur as Institutions of National Importance. The governance of the NIT, Jamshedpur is carried out in accordance with the provisions of the NITSER Act, 2007 and the First Statutes of NITs. NIT, Jamshedpur offers Bachelor of Technology (B.Tech), Master of Technology (M.Tech.), Master of Science (M.Sc), Master of Computer Applications (MCA) and Ph.D programmes. The Board of Governors (BoG) is the highest authority of the Institute. In the National Institutional Ranking Framework (NIRF) rankings issued by the Ministry of Education, NIT, Jamshedpur secured the 79th position in 2020 compared to its 130th position in 2019. The faculty strength has also improved from 100 to 156 in last two and half years. The externally funded research projects have been increased from almost NIL to 31 enhancing the external cash flow to the tune of over six crores.

2. The pattern of funding to the Institute by the Government of India, as per the Ministry is as follows: -

Amount in Crores

Year	Amount
2015-16	95.00
2016-17	94.50
2017-18	142.85
2018-19	103.88
2019-20	94.30

3. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First and Second Reports of 5th Lok Sabha and Second Report of 6th Lok Sabha presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of the Accounting Year. To comply with this requirement proper time schedule should be laid down for compilation of Annual Report and Annual Accounts and their auditing. The Committee felt that normally a period of three months would be sufficient for compilation of Annual Accounts and their submission for Audit; the next six months might be given for auditing of accounts, printing of the Report and sending it to Government for laying. If for any reason, the Annual Reports and Audited Accounts of the Institutes could not be laid within the prescribed period of nine months, the Ministry concerned should lay a Statement within 30 days of the expiry of the aforesaid period or as soon as the House assembles whichever is later, explaining the reasons as to why the documents could not be laid.

4. The scrutiny by the Committee on Papers Laid on the Table reveals that the annual reports and audited accounts of the NIT, Jamshedpur for the years from 2015-16 to 2018-19 were laid on the Table of the House with delays ranging from 07 to 19 months and the documents for the year 2019-20 are yet to be laid. Thus, the Ministry of Education (Department of Higher Education) and the NIT, Jamshedpur failed to comply with the parliamentary requirement of laying their documents within 9 months of the closure of the financial year. The date of laying and the extent of delay in laying of the annual reports and audited accounts of the NIT, Jamshedpur have been given in **Annexure-I**.

5. The chronological sequence, as submitted by the Ministry, in respect of the finalization of the annual reports and audited accounts of the NIT, Jamshedpur for the years from 2015-2016 to 2019-2020, is given in **Annexure-II**.

6. When the Committee enquired about the Act, Rule or Regulation under which Papers of the NIT are being laid on the Table of the House and the provision and time for laying of those Papers on the Table of the House in the said Act, Rule or Regulation, the Ministry in their written reply submitted as under: -

“Papers are laid on the Table of the House as per Clause 22(4) of the National Institutes of Technology, Science Education and Research (NITSER) Act, 2007.

There is no such provision and time line for laying of these Papers on the Table of both the Houses of Parliament in the NITSER Act, 2007. However, the Schedule as laid down by Ministry of Finance in respect of autonomous bodies for laying the Annual Report & Audited Accounts is followed”.

7. On being enquired by the Committee about the reasons for the delay in laying the annual reports and audited accounts of the NIT, Jamshedpur for the years from 2015-16 to 2019-20, the Ministry in their written reply submitted as under: -

“During the year 2015-16 to 2018-19, the delay happened due to (a) the delay in compilation of Institute annual accounts particularly in the Financial Year 2018-19 and 2019-20; (b) late receipt of Separate Audit Report (SAR) from Comptroller Auditor- General (C&AG) in the Institute; (c) Hindi Translation and printing of Annual Reports and Annual Accounts from outside agency; (d) time taken by the Institute to send Annual Reports and Audited Accounts to the Ministry.

It has been observed that time taken by the Office of C&AG for auditing the accounts and translation of the Annual Report and Annual Accounts is large leading to a considerate delay in laying the same before both the Houses of the Parliament.”

8. On being asked whether the delays in laying the documents indicate that due importance was not given to the timely laying of the papers before the Parliament and things were taken in a casual manner, the Ministry, in their written reply, submitted as under: -

“The delay in submission of Annual Report has been on account of various reasons. The Ministry is fully committed to fulfill statutory requirements of laying Annual Report in time before both the Houses of the Parliament.”

9. On being asked about as to whether the Ministry/Institute has identified the stages to which delays have occurred during these years and what they proposed to do to curtail delay in future, the Ministry in their written reply submitted as under: -

“The delay happened due to (a) late receipt of Separate Audit Report (SAR) from Comptroller Auditor- General (C&AG) in the Institute; (b) Commencement of inspection of account by AG (Audit); (c) Hindi Translation and printing of Annual Reports and Annual Accounts from outside agency; (d) time taken by the Institute to send Annual Reports and Audited Accounts to the Ministry.

As the camp office of AG (Audit) is located geographically away from the Institute, there have been difficulties in mobilizing/chasing the team for visit. Many a times, it has been observed that they combine the task of auditing multi-Institutes and plan accordingly.

This Ministry proposed to reduce delay in laying the Annual Reports and Audited Accounts by (a) active co-ordination with the Office of the C&AG by respective NIT; (b) continuous monitoring at the level of Director of the Institute concerned and the Ministry and (c) identifying the agency for translation and printing of Annual Reports and Audited Accounts so that the same could be finalized in time.”

10. On being enquired by the Committee whether the Institute faced any problem in connection with the translation of the documents into Hindi and subsequent printing thereof and if so, what efforts have been made to overcome these problems, the Ministry, in their written reply stated that the Institute has faced problem with translation of the documents in Hindi since the same is being done by the outside agency which takes lots of time. Moreover, printing work of Annual Report has also been done after following due procedure by hiring out the printing agency. Now, the Institute has been advised to identify some nearby agency who could do translation work as well as typing and printing of the Report so that the problem could be mitigated to a considerable extent.

11. On being asked whether the Institute has any internal audit mechanism to ensure timely compilation of accounts and to minimize the audit queries at the time of auditing, it was stated that the NIT, Jamshedpur is not having internal audit wing. However, a Chartered Accountant firm in the Institute is engaged for internal audit purpose and for the preparation of account statements.

12. On being asked regarding any remedial measures that have been taken or proposed to be taken both by the Ministry and the NIT, Jamshedpur to ensure timely laying of the documents before Parliament within the prescribed period of nine months from the close of the Accounting Year in future, the Ministry of Education (Department of Higher Education) in their written reply stated that a Chartered Accountant firm is engaged by the Institute for the internal audit and for the preparation of account statements. The Ministry has advised the Institute to identify some nearby agency who could do translation work as well as typing and printing of the Reports so that the same could be laid within the prescribed period of nine months from the closure of the accounting year. The Institute has also been requested to keep close liaison with the A.G. Office through periodic contacts/visits and discussions across the table so as to remove all/any the reason for delay and ensure clearance of the reports by Office of the C&AG in time.

13. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the NIT, Jamshedpur for the years from 2015-2016 to 2019-2020 and on the issue took evidence of the representatives of the Ministry of Education (Department of Higher Education) and the NIT, Jamshedpur on 17.03.2021.

14. During the evidence the Chairperson enquired on behalf of the Committee that in the case of the NIT, Jamshedpur there has been delays of 7 months in 2015-16, 19 months in 2016-17, 15 months in 2017-18 and 13 months in 2018-19, because of that the Committee continuously have to call higher education organisations, It obviously leads them to believe that the Ministry itself is not serious enough towards its duty of laying the audited accounts on the Table of the House.

15. Elaborating further the reasons for delay in laying of the Annual Reports and Audited Accounts of the NIT, Jamshedpur and the role of the Ministry to avoid such delays, the Secretary, Ministry of Education (Department of Higher Education) during the evidence, explained to the Committee that the two problems were normally noticed. Apart from some delays in translation and printing, there was delay in the CAG audit too. They have a system of review for all the institutions. They have done it and issued a circular also that in all the Board meeting, they must clearly have it on the agenda, the audit report, its status, audit compliances and also the various matters relating to audit and accounts. So, there is a system of review also that the Ministry follows up continuously with the institutions.

Observations/Recommendations

16. The Committee note that the Ministry of Education (Department of Higher Education) and the NIT, Jamshedpur have not adhered to the time frame stipulated in the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12. and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, regarding laying of Annual Reports and Audited Accounts on the Table of the House. The mandatory requirement of laying the papers within nine months from the closure of the accounting year has not been complied with. These documents of the NIT, Jamshedpur for years 2015-2016 to 2018-2019 were laid with delays ranging from more than 07 to 19 months. The Committee also note that the documents for the year 2019-20* have not been laid as yet.

17. While examining the reasons for delays in laying the documents of the NIT, Jamshedpur the Committee were disappointed to note that an undue delay had occurred due to a delay in approaching the Auditors, delay in compilation of accounts, delay in CAG audit and translation of the documents in Hindi since the same is being done by the outside agency which takes a lot of time, which could have been avoided. However, the impact of COVID-19 pandemic is understandable. Further, the Committee note that the Ministry and the NIT, Jamshedpur had failed to finalize annual accounts within the stipulated time. Further, The Committee also observe that the Institute took 04 to 09 months for the years 2017-18 to 2019-20 at the stage of compilations of annual accounts and also had taken 21days to 02 months for appointment of Auditors for the years 2015-16 and 2019-20.

18. The committee further note that the Ministry of Education(Department of Higher Education) has not been able to put in place an effective monitoring mechanism to ensure laying of the documents of the NIT, Jamshedpur on the Table of both the Houses of Parliament within the stipulated time which is a matter of serious concern. The Committee recommend that comprehensive and holistic efforts must be made by the Ministry to ensure a timely laying of the documents in future, and that the Committee should be informed of the compliance of these directions and also measures taken by the Ministry to avoid delays in future.

19. The Committee also impress upon the Ministry that if due to some unavoidable reasons, the annual reports and audited accounts of the NIT, Jamshedpur could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period should be laid on the Table of the House with 30 days or as soon as the House convenes, whichever is later.

New Delhi

Ritesh Pandey
Chairperson

December, 2021

Agrahayana, 1943 (Saka)

Committee on Papers Laid on the Table

*Laid on the Table of the House on 29/11/2021

Annexure- I
Vide para 3 of the Report

Statement Showing the dates of laying of the Annual Reports and Audited Accounts of
the NIT, Jamshedpur for the years 2015-16 to 2019-20

Year	Date by which required to be laid	Date of laying of Annual Reports and Audited Accounts	Extent of Delay
2015-16	31.12.2016	11.08. 2017	07 Months
2016-17	31.12.2017	26.07.2019	19 Months
2017-18	31.12.2018	16.03.2020	15 Months
2018-19	31.12.2019	13.02.2021	13 Months
2019-20*	31.12.2020	Not Laid	-

***Laid on the Table of the House on 29/11/2021**

Annexure - II
vide Para 5 of the Report

Statement showing the details of the chronological sequence of different activities involved in the finalization of Annual Reports and Audited Accounts of the National Institute of Technology(NIT), Jamshedpur for the years 2015-2016 to 2019-2020

	Points	Financial Years				
		2015-16	2016-17	2017-18	2018-19	2019-20
(i)	Date of approach to the audit authorities	26.07.2016	03.08.2017	21.08.2018	01.10.2019	22.12.2020
	Time taken after the closure of accounting year	4 Months	4 Months 3 Days	4 Months 21 Days	6 Months 1 Day	9 Months
(ii)	Date of appointment of statutory auditors	10.08.2016	23.10.2017	24.09.2018	14.10.2019	22.12.2020
	Time taken after the approaching the audit authorities for appointment of auditors	14 Days	20 days	01 Month	13 Days	13 Days
(iii)	Date of compilation of annual accounts	28.06.2016	24.06.2017	30.07.2018	01.08.2019	19.11.2020
	Time taken after the closure of the accounting year	2 Months 28 Days	2 Months 24 Days	4 Months	4 Months	8 Months
(iv)	Date of submission of annual accounts to auditors	26.07.2016	03.08.2017	21.08.2018	01.10.2019	22.12.2020
	Time taken after closure of respective accounting year	4 Months	4 Months 3 Days	4 Months 21 Days	6 Months 1 Day	9 Months
(v)	The date and duration for auditing the annual accounts by statutory auditors	10.08.2016 To 14.09.2016 (1 Month)	23.10.2017 To 16.11.2017 (23 Days)	24.09.2018 To 26.10.2018 (1 Month 2 Days)	14.10.2019 To 25.11.2019 (1 Month 11 Days)	04.01.2021 To 13.02.2021 (1 Month 09 days)
(vi)	The date of queries raised by auditors during auditing/ after completion of the annual accounts	14.09.2016	16.11.2017	26.10.2018	25.11.2019	N/A
	Time taken by auditors in raising the queries during auditing/after completion of the annual accounts to audit authorities	2 Months 17 Days	4 Months 22 Days	2 Months 26 Days	3 Months 24 Days	N/A
(vii)	The date on which the replies to the audit queries were furnished to the Auditors	31.10.2016	15.12.2017	30.11.2018	27.12.2019	N/A
	The time taken to resolve the queries	17 Days	27 Days	25 Days	23 Days	N/A
(viii)	The date on which draft Audit Report was issued by Audit Authorities	14.10.2016	17.11.2017	05.11.2018	04.12.2019	N/A
	Time taken after auditing of the annual accounts	1 Month	1 Day	10 Days	9 Days	N/A
(ix)	The date on which the final audit report received by the Institute	06.02.2017	31.01.2018	21.01.2019	28.02.2020	N/A
	Time taken after issue of draft report	3 Months 23 Days	2 Months 14 Days	2 Months 16 Days	2 Months 24 Days	N/A

(x)	Total time taken by the audit authorities after receiving of the annual accounts to furnishing the final audit report to the Institute	6 Months 11 Days	5 Months 28 Days	5 Months	4 Months 27 Days	-
(xi)	Date of finalization of the annual report	25.4.2017	19.12.2018	16.4.2019	21.7.2020	--
	Time taken after the closure of the financial year; and also	13 months	20 months	12 months	15 months	--
	Time taken after the receipt of the final audit report	2 months	10.5 months	8 months	10 months	--
(xii)	The date on which documents were got approved from the Competent Authority	06.4.2017	28.06.2017	13.08.2018	16.06.2020	--
	Time taken after finalization of Annual Report	19 days	18 months	08 months	01 months	--
	Time taken after receipt of Final Audit Report	02 months	--	--	4 months	--
(xiii)	The date on which documents were taken up for translation & printing	13.04.2017	25.07.2017	20.09.2018	07.07.2020	--
	The time taken for completing the task at each stage.	12 days	--	12 months	5.5 months	--
(xiv)	The date for sending the documents to the Ministry for being laid in House after the completion the task at each stage.	25.04.2017	19.12.2018	24.12.2019	21.12.2020	N/A
	Time taken by the organisations in sending the documents of the Ministry	2 Months 19 Days	10 Months 19 Days	12 Months	9 Months 22 Days	N/A
(xv)	The date of laying the documents to the House.	Lok Sabha -10.08.2017 Rajya Sabha -11.08.2017	Lok Sabha -25.07.2019 Rajya Sabha -26.07.2019	Lok Sabha- 16.03.2020 Rajya Sabha - 17.03.2020	N/A	N/A
	Time taken after receipt of the documents from the Organization	3 Months 16 Days	7 Months 7 Days	02 Months 7 Days		N/A

**The Extracts of the Minutes of the sitting of the Committee held on 17th March, 2021
(2020-2021)**

The Committee sat on Wednesday, 17th March, 2021 from 1500 hours to 1600 hours in Committee Room "B", Parliament House Annexe , New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Choudhary Mehboob Ali Kaiser
3. Shri Raja Amareshwara Naik
4. Smt. Aparupa Poddar
5. Shri Saptagiri Ulaka
6. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Smt. B. Visala - Director
3. Shri R.K. Chaudhary - Under Secretary
4. Smt. Manjinder Pubbi - Under Secretary

**REPRESENTATIVES OF THE MINISTRY OF EDUCATION
(DEPARTMENT OF HIGHER EDUCATION)**

- 1 Shri Amit Khare - Secretary
- 2 Shri Madan Mohan - Additional Director General (HE)

REPRESENTATIVES OF THE NATIONAL INSTITUTE OF TECHNOLOGY, JAMSHEDPUR

- 1 Prof. Karunesh Kumar Shukla - Director
- 2 Colonel (Dr.) Nisheeth Kumar Rai - Registrar
3. Shri Nishant Sinha - Assistant Registrar (F&A)

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2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and explained the purpose of convening the meeting.

3. The Committee, then called the representatives of the Ministry of Education (Department of Higher Education) and National Institute of Technology (NIT), Jamshedpur to take oral evidence with regard to the delay in laying of the Annual Reports and Audited Accounts of the Institute for the years 2015-2016 to 2019-2020.

4. The Chairperson welcomed the representatives of the Ministry and the NIT, Jamshedpur to the sitting of the Committee and explained the purpose of convening the meeting. The Chairperson also explained to the witnesses about the provisions of Direction 58 of Directions by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

5. While regretting the delays of 7 months to 19 months for the years from 2015-2016 to 2018-2019 and not laying the documents for the year 2019-20, the representative of the Ministry/Institute apprised the Committee that at the time when he was appointed in the Institute, there was a finance officer who was removed from his services because he was on contract basis. After that efforts were made to recruit the Deputy Registrar (Accounts) and Assistant Registrar (Accounts) but they could not join their services. He also apprised the Committee that the post of the Registrar was also vacant from the last 20 years.

6. The Secretary of the Ministry apprised the Committee though they were monitoring the steps for laying of the documents of the Institute earlier also but after appearing before the Committee on 05.01.2021, they had issued instructions on 06.01.2021 to all Directors of NITs and IISTs for strict compliance of the time schedule for laying of their documents. The Committee advised the Ministry to prepare software so that they would be able to receive the updated position of laying the documents of the organizations which are under their administrative control. The representatives of the Ministry/Institute assured to the Committee that for the next year they would lay the documents within stipulated time.

7. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry of Education (Department of Higher Education) and the National Institute of Technology, Jamshedpur for the useful discussion in connection with examination of the subject.

The witnesses then withdrew.

8. to 13 XX XX XX XX

A copy of the verbatim proceedings of the sitting of the Committee has been kept on record

The Committee then adjourned.

**EXTRACT OF THE MINUTES OF THE SITTING OF THE COMMITTEE ON PAPERS
LAID ON THE TABLE(2021-2022)**

The Committee sat on Monday, 29th November, 2021 from 1500 hours to 1630 hours in Committee Room "C", Parliament House Annexe , New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. Amol Ramsingh Kolhe
4. Dr. A. Chellakumar
5. Shri S.Ramalingam,
6. Shri Saptagiri Sankar Ulaka

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.

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3. Thereafter, the Committee took up the seven Reports (original) regarding the delay in laying the Annual Report and Audited Accounts of the following organisation for the consideration :-

- i. Broadcast Engineering Consultants India Limited (BECIL), Noida;
- ii. Noida Metro Rail Corporation, Noida;
- iii. Inland Waterways Authority of India (IWAI);
- iv. Ghani Khan Choudhury Institute of Engineering & Technology (GKCIET), Malda, West Bengal;
- v. National Institute of Technology, Jamshedpur;
- vi. National Institute of Technology, Sikkim; and
- vii. Aeronautical Development Agency (ADA), Bengaluru.

4. After deliberations, the Committee adopted the all seven Reports without modifications.

5. The Committee authorized the Hon'ble Chairperson to present these Reports to the Parliament.

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The Committee then adjourned.
